

1	2	3	4	5	6	7	8
VI.	EEC	1. Tank Irrigation System Phase-II	Minor	Tamil Nadu	ECU 24.5	ECU 19.7	31.12.1999
		2. Sidhmukh & Nohar Irrigation Proj	Medium	Rajasthan	ECU 45.00	ECU 32.7	31.12.2000
		3. Kerala Minor Irrigation Project	Minor	Kerala	ECU 11.8	ECU 2.770	31.12.2000
		4. Saline Land Reclamation Project Phase-II	Minor	Maharashtra	ECU 14.3	—	31.12.2000
		5. Orissa Minor Irrigation Project	Medium	Orissa	ECU 10.70	ECU 0.465	31.12.2004
		6. Tank Rehabilitation Project	Minor	Pondicherry	ECU 6.650	—	28.02.2003

(d) Project are monitored regularly by the implementing agencies/States Govts. and by the Central Agencies like Central Water Commission, Ministry of Water Resources and Deptt. of Economic Affairs to remove the bottle necks and expedite completion as scheduled.

Development of Agricultural Land

2189. SHRI NRIPEN GOSWAMI: Will the PRIME MINISTER be pleased to state:

(a) whether a vast area of agricultural land is yet to be developed in Assam;

(b) if so, the details thereof alongwith the financial assistance provided by the Union Government for the development of agricultural land in Assam; and

(c) the total areas of agricultural land developed in Assam with Union Government assistance?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI SOMPAL):
(a) Yes, Sir.

(b) and (c) Of the total cultivable land of 29.24 lakh ha. in the state of Assam, about 5.72 lakh ha. of land is irrigated. The remaining area of 23.52 lakh ha. is Rainfed. Various soil and water conservation measures are adopted to improve such land thereby increasing its productivity. Department of Agriculture and Cooperation is implementing various schemes namely (i) Soil Conservation in the Catchments of River Valley Projects, (ii) Watershed Development Project in Shifting Cultivation Areas in NE Region, and (iii) National Watershed Development Project in Rainfed Areas for the development of agricultural land in Assam. In area of 1.11 lakh hectares has been treated so fars under these schemes at a total financial assistance of Rs. 33.34 crores.

[*Translation*]

Subarnarekha Irrigation Project

2190. SHRI SURENDRA PRASAD YADAV (JAHANABAD): Will the PRIME MINISTER be pleased to state:

(a) whether the work on Subarnarekha multi-purpose irrigation project is not progressing satisfactorily according to the plan;

(b) if so, the reasons therefor;

(c) whether any corruption and negligence of work has been noticed by the Government; and

(d) if so, the action taken/proposed to be taken by the Government against erring officials?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI SOMPAL):

(a) and (b) The progress on the Subarnarekha Multi-purpose project in Bihar State is slow due to low budget locations for works by the State Government, pending rehabilitation and resettlement works, and pending compliance by the State Government to observations/conditions of Ministry of Environment and Forests.

(c) No such case is reported to Union Government.

(d) Does not arise.

Special Task Force on Employment

2191. SHRI NARESH PUGLIA:
SHRI U.V. KRISHNAMRAJU:

Will the PRIME MINISTER be pleased to state:

(a) whether the Planning Commission has recently decided to float a special task force on creation of employment opportunities in the country;

(b) if so, the salient features of the proposed special task force;

(c) the details of terms and reference of the special task force; and

(d) the time by which the task force is likely to submit its report to the Government?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS, MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI RAM NAIK): (a) and (b) Government has already set up a "Task Force on Employment Opportunities" with Economists, Statisticians, Administrators and representatives of Industries as members.

(c) The terms of reference of the Task Force are (i) to examine the existing employment and unemployment situation in the country, (ii) to suggest strategies of

employment generation for achieving the target of providing employment opportunities to 10 crore people over the next ten years. This implies strategies for providing employment opportunities to one crore people per year on an average, and (iii) to consider any other matter related with or incidental to the above Terms of Reference.

(d) As per the notification of the "Task Force", the report is to be submitted by 31st July, 1999.

Branches of Kendriya Bhandar

2192. SHRI MANIKRAO HODLYA GAVIT: Will the PRIME MINISTER be pleased to state:

(a) the number of Kendriya Bhandar stores functioning at present in the country, State and Union Territory-wise;

(b) whether the Government propose to open some more stores of Kendriya Bhandar; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF FINANCE (BANKING, REVENUE AND INSURANCE) SHRI KADAMBUR M.R. JANARTHANAN): (a) 111, as follows:—

	1	2
Delhi	—	73 (including 4 mobile vans)
Maharashtra	—	1
Tamil Nadu	—	11
Pondicherry	—	1
Andhra Pradesh	—	4
Karnataka	—	2
Kerala	—	2
Haryana	—	3